

Name of the Corporate Debtor: Meenakshi Energy Limited; Date of Commencement of CIRP: 08-09-2019; List of Creditors as on: 30-12-2020; Name of IP: Mr. Ravi Sankar Devarakonda; Last 5 digit of registration number: 10195

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	10	35634650541	10	35634650541	77.90	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	3	82596209604	2	2876696291	6.29	0	79719513325	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	2	149332958	2	149332951	0.33	69295460	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	18956868	2	3075917	0.01	0	79719513325	15880951	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	123	10726282503	107	7081557418	15.48	0	3644725085	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	61400000	5	1400000	0.00	0	60000000	0	NA
Total		145	129186832474	128	45746713118	100.00	69295460	83424238410	15880951	